NITEM NO.76 COURT NO.R-2 SECTION IVB

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).15881-15882/2008

NARESH KUMAR Petitioner(s)

VERSUS

STATE OF HARYANA & ANR. Respondent(s)

(With office report)

Date: 30/09/2008 This Petition was called on for hearing today.

For Petitioner(s) Mr. Gyanendra Singh,Adv.
Mr. Vishwa Pal Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Issue Fresh notice to the unserved respondents through Registered post A.D.
Dasti service, in addition, is allowed.
List the matter on 25.11.2008.

(S.G.SHAH)
rd Registrar